



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM

**RESPECTIVE DIVISION BENCH-I AND SINGLE BENCH
OF HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/163/2024	THE NAVODAYA VIDYALAYA SAMITI AND ANR Versus SALMA SULTANA	MRS. R S CHOWDHURY MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	MR H K DAS MR SHREYAS DAS MR N K SARMA
2	WITH WP(C)/164/2024	THE NAVODAYA VIDYALAYA SAMITI AND ANR Versus SALMA SULTANA	MRS. R S CHOWDHURY MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	MR H K DAS MR SHREYAS DAS MR N K SARMA

LEAVE NOTE OF ADVOCATES FOR 25/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR. A K PURKAYASTHA	25-06-2024	To	25-06-2024
14)	MR D K BORDOLOI	26-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
44	WP(C)/4917/2023 B/O	ABDUL MUKIT CHOUDHURY AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU
45	WP(C)/4980/2023 B/O	NIYAJ UDDIN AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU MR. K MIRA (R4)
ORDERS				
46	WP(C)/1824/2024 B/O	DEBANANDA PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI MR. S. PEGU	SC, SEC. EDU. SC, SEBA
47	WP(C)/2015/2024 B/O	LAKHYANATH PAME Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI MS. P. NAIDING	SC, SEC. EDU. SC, SEBA

LEAVE NOTE OF ADVOCATES FOR 25/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR. A K PURKAYASTHA	25-06-2024	To	25-06-2024
14)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
15)	MR. D NANDI	25-06-2024	To	25-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
36	WP(C)/3247/2024 B/O	AMRAN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
37	WP(C)/3262/2024 B/O	M/S NEZONE TOURS AND TRAVEL Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM	SC, F C I
BAIL HEARING (BA)				
38	Bail Appln./1527/2024 WITH CASE RECORD (SCANNED COPY), FIXED WITH	UBAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM
39	Bail Appln./1709/2024	ADUD AHMED Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR. A K PURKAYASTHA	25-06-2024	To	25-06-2024
14)	MR D K BORDOLOI	26-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
50	Cont.Cas(C)/28/2024 B/O	MD. JAKIR HUSSAIN @ ZAKIR HUSSAIN Versus VARNALI DEKA , IAS	MR. A T SARKAR MR. DJ MAHANTA MR S HUSSAIN	
ADMISSION				
51	WP(C)/5356/2023 PART-HEARD, BY SLIP	GANESH PRASAD YADAV Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK MR ARINDAM BARUAH	SC, F C I
ORDERS				
52	I.A.(Civil)/1954/2024 B/O in WP(C)/2957/2024	MUSLEH UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	GA, ASSAM SC, PWD
WITH				
	WP(C)/2957/2024	MUSLEH UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	GA, ASSAM SC, PWD

LEAVE NOTE OF ADVOCATES FOR 25/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024

12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR. A K PURKAYASTHA	25-06-2024	To	25-06-2024
14)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
15)	MR. D NANDI	25-06-2024	To	25-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

- PRONOUNCEMENT OF JUDGEMENT / ORDER -

31	MACApp./856/2018 (AT 10:30 AM)	ORIENTAL INSURANCE COMPANY LTD Versus SRI AMAL BORAH AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH			
32	MACApp./860/2018	SRI AMAL BORAH Versus THE ORIENTAL INSURANCE CO. LTD	MRS. R BORAH MR. D BORAH	MR. R C PAUL MS L DAS
		MOTION		
33	CRP(IO)/213/2024 CAVT. NO.05982/024, B/O	MADHAB DIHINGIA @ MONYA DIHINGIA AND ANR Versus HIMADRI GOGOI AND 2 ORS	MR G CHOUDHURY MR ARINDAM BARUAH	MR A GOHAIN FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 25/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR. A K PURKAYASTHA	25-06-2024	To	25-06-2024
14)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
15)	MR. D NANDI	25-06-2024	To	25-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
13 Crl.A./189/2019 (AT 10:30 AM)	MOHAN DAS Versus THE STATE OF ASSAM AND 2 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR R ISLAM	MR G KAKOTI (R4 & R6) MR. P THAKURIA (R4 & R6) MR. D KHAKHALARY (R4 & R6) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR. A K PURKAYASTHA	25-06-2024	To	25-06-2024
14)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
15)	MR. D NANDI	25-06-2024	To	25-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
43	WP(C)/3241/2024 B/O	SANDEEP KUMAR BHAGAT Versus PUNJAB NATIONAL BANK AND 3 ORS	MR. D DAS SR. ADV MS S SHARMA	SC, PNB
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
44	WP(C)/4947/2022 FIXED	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
WITH				
45	WP(C)/4948/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
WITH				
46	WP(C)/6093/2022	M/S ASIAN PAINT LTD. Versus THE STATE OF ASSAM AND ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
47	WP(C)/201/2024 FIXED	ANANTA ROY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	S R BARUAH MR B CHOUDHURY SC, AGRICULTURE DEPARTMENT SC, NHIDC SC, REVENUE
WITH				
48	WP(C)/203/2024	ABDUL MATIN AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	MR. S. R BARUAH MR B CHOUDHURY (SC, AGRICULTURE DEPT.) SC, NHIDC SC, REVENUE
ORDERS				
49	I.A.(Civil)/1931/2024 IN WP(C) 9536/19 WA 536/2002 WP(C) 1717/1999 (ALLD/O), B/O in WP(C)/9536/2019	KHURSHED HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU SC, FINANCE DEPTT.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR. A K PURKAYASTHA	25-06-2024	To	25-06-2024
14)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
15)	MR. D NANDI	25-06-2024	To	25-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I AND CRIMINAL MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

- PRONOUNCEMENT OF JUDGEMENT / ORDER -

44	CRP/51/2017 CAVT. NO. 68/17	BINOD KUMAR BAWRI and 8 ORS. Versus DALMIA CEMENT (NORTHEAST) LTD and 30 ORS.	MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR S DIFUSA MR N RAY MR N RAY MR P J DAS	DR. A SARAF (R-1,2) MS. P R MAHANTA (r-2) MR. S R GOGOI (r-2) MR.D BARUAH(R-1) MR. C SARMAH (R-1,2) J SAIKIA (R-1,2) MS O IMCHEN MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)
45	WITH CRP/52/2017 CAVT. NO. 68/17	SUBHANKAR GHOSH and 5 ORS. Versus DALMIA CEMENT (NORTHEAST) LTD and 33 ORS.	MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR N RAY	DR. A SARAF (R-1,2) MR.S SAIKIA(FOR CAVEATOR.)(R-2) MR. S R GOGOI (R-1) MR.D BARUAH(R-1) MR.R GOGOI(R-2) MS B DUTTA (R-1,2) MR. C SARMAH (R-1,2) J SAIKIA (R-1) MS O IMCHEN (R-1) MS.N UPADHYAY(R-1)

WITHDRAWAL

46	Crl.Rev.P./494/2023 B/O	RAJIB RAY Versus NAMITA BARMAN (ROY) AND ANR	MRS J BEGUM MR P K KALITA MR. K BORUAH MR. M ALAM MS. P BORAH MR. A R KHAN	PP, ASSAM
----	--	---	---	-----------

ORDERS

47	I.A.(Crl.)/584/2024 B/O in Crl.Rev.P./171/2024	BANDANA DEVI Versus GANESH SARMA @ GANESH CH SARMA AND ANR	MS. S B CHOUDHURY	PP, ASSAM
----	--	--	-------------------	-----------

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR. A K PURKAYASTHA	25-06-2024	To	25-06-2024
14)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
15)	MR. D NANDI	25-06-2024	To	25-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
36	RSA/54/2009 PART-HEARD, FIXED WITH LCR WITH I.A.(Civil)/1677/2022 in RSA/54/2009	RADHA RAMAN DAS Versus MAHADEV URANG	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	
		RADHA RAMAN DAS Versus ON THE DEATH OF MAHADEV URANG	MR. N DHAR	
37	RSA/53/2009 WITH I.A.(Civil)/1674/2022 in RSA/53/2009	RADHA RAMAN DAS Versus MAHADEV URANG	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR.H A SARKAR
		RADHA RAMAN DAS Versus ON THE DEATH OF MAHADEV URANG	MR. N DHAR	

LEAVE NOTE OF ADVOCATES FOR 25/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR. A K PURKAYASTHA	25-06-2024	To	25-06-2024

14)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
15)	MR. D NANDI	25-06-2024	To	25-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

**[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO. 16(FIRST FLOOR)]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1596/2024	RAJU PAUL Versus THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./1599/2024	DIGBIJOY NAVIS Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M BISWAS MR H K NATH A J KASHYAP A GHOSAL S K DAS	PP, ASSAM
3	Bail Appln./1612/2024	GUNARAM DAIMARI @ GUNA DAIMARI @ GUNARAM DAIMARY Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
4	Bail Appln./1636/2024	SAIFUDDIN AHMED Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MS J BEGUM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024

10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR. A K PURKAYASTHA	25-06-2024	To	25-06-2024
14)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
15)	MR. D NANDI	25-06-2024	To	25-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
49	Bail Appln./4487/2023 PART-HEARD, BY SLIP	MUJAMMIL HUSSAIN Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
WITH				
50	Bail Appln./1520/2024	HABIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM	MR. N J DUTTA MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
51	Bail Appln./1668/2024 WITH OFFICE NOTE, FIXED	MD. RAJU ALI @ RONGA LAU Versus THE STATE OF ASSAM AND ANR.	MR D MEDHI MR. A HUDA MS R BEGAM	PP, ASSAM
<u>HEARING</u>				
52	Crl.Rev.P./101/2009 BY SLIP	MUSSTT. KULSUMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY
WITH				
53	Crl.A./16/2009	MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
WITH				
54	Crl.A./79/2009	THE STATE OF ASSAM Versus IMAD UDDIN @ LACHU MASTER and ORS.	PP, ASSAM	MR. A M BORA (R1-11) MR.B M CHOUDHURY MR.U CHOUDHURY MR. D K BAIDYA (R1-11) MS. C CHOUDHURY (R1-11) MS P DASGUPTA (R1-11)
55	WP(C)/2790/2016 BY SLIP	JIBON JYOTI BORAH Versus THE PRESIDING OFFICER and 4 ORS	MR.S CHAMARIA MR.D SARMAH MR.M PHUKON	MR. S C KEYAL R- 2 TO 5 MR.D K SAIKIA (R-1) C.G.C.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR. A K PURKAYASTHA	25-06-2024	To	25-06-2024
14)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
15)	MR. D NANDI	25-06-2024	To	25-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
49	AB/1491/2024 FIXED	MD LALMAMUD ALI @ LALMAMUD ALI AND 5 ORS Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
50	AB/1583/2024 FIXED	SAMED ALI @ SUMIT ALI Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
ORDERS				
51	I.A.(CrI.)/591/2024 (CONNECTED WITH ITEM NO. 34 IN THE DAILY CAUSE LIST), B/O in AB/1448/2024	APARNA DEKA Versus HEMANTA HAZARIKA	MR. A M BORA MS. C CHOUDHURY	MR H AGARWAL
52	I.A.(CrI.)/593/2024 (CONNECTED WITH ITEM NO. 35 IN THE DAILY CAUSE LIST), B/O in AB/1450/2024	APARNA DEKA Versus MINTU DAS	MR. A M BORA MS. C CHOUDHURY	
53	I.A.(CrI.)/594/2024 (CONNECTED WITH ITEM NO. 33 IN THE DAILY CAUSE LIST), B/O in AB/1447/2024	APARNA DEKA Versus BIJU DAS	MR. A M BORA MS. C CHOUDHURY	MR H AGARWAL
54	I.A.(CrI.)/596/2024 BA 1555/2024(D/O), B/O in Bail Appln./1555/2024	MITHUN YADAV Versus THE STATE OF ASSAM,	MR. S K AGARWAL	PP, ASSAM
55	Crl.Pet./632/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	ABDUS SALAM MIAH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR. A K PURKAYASTHA	25-06-2024	To	25-06-2024
14)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
15)	MR. D NANDI	25-06-2024	To	25-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
40	Bail Appln./1845/2024 B/O	KHAIRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
BAIL HEARING				
41	AB/1430/2024 FIXED	RUPJYOTI SARMA Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM
42	AB/1480/2024 WITH OFFICE NOTE, FIXED	ALI HUSSAIN Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MD S A MONDAL MR S RAHMAN MR. J HUSSAIN	PP, ASSAM
ORDERS				
43	I.A.(CrI.)/551/2024 BA 2474/2021(D/O), FIXED in Bail Appln./2474/2021	PANKAJ KAKOTY Versus THE STATE OF ASSAM,	MR. A M BORA	PP, ASSAM
44	I.A.(CrI.)/582/2024 BA 2994/2021(D/O), FIXED in Bail Appln./2994/2021	BISHAL KUSUM CHOUDHURY Versus THE STATE OF ASSAM,	MR. A M BORA MR. D K BAIDYA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024

10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR. A K PURKAYASTHA	25-06-2024	To	25-06-2024
14)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
15)	MR. D NANDI	25-06-2024	To	25-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
47	WP(C)/4431/2008 (AT 10:30 AM)	SUJIT KUMAR SINGHA AND ORS. Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD (P5) MR.D SARMAH MR.K KONWAR MR. M DUTTA (AMICUS CURIAE) MR S H MAHMUD (P5)	DR.B AHMED GA, ASSAM SC, IRRIGATION SC, F.DEPTT.
48	WITH WP(C)/1202/2013	BULU RAM ROY Versus THE STATE OF ASSAM AND 4 ORS	MSQ DUTTA MR. M DUTTA (AMICUS CURIAE) MR.A J HAZARIKA MS.B GOGOI MR H HOQUE	MR.S SAIKIA SC, PWD
49	WITH WP(C)/1650/2013	SANATAN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA (AMICUS CURIAE) MR.G K DAS	MR.B AHMED SC, IRRIGATION
50	WITH WP(C)/7552/2013	SAHJAHAN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN G UDDIN MR A R BHUIYAN MR. M DUTTA (AMICUS CURIAE) MS. P ADHIKARI MR A K AZAD	SC, FINANCE MR.B AHMED
51	WITH WP(C)/4273/2016	MD. NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MRH I CHOUDHURY MRA R BHUYAN MR. M DUTTA (AMICUS CURIAE) MR H TALUKDAR	SC, FINANCE SC, IRRIGATION

52	WP(C)/367/2022 CAVT. NO.00322/022, (AT 10:30 AM)	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B CHOUDHURY (r-8,9) MR. B GOGOI (r-8,9) DR ANKIT TODI (r-6) MR P NAYAK (R-7) MS RUKMINI BARUA (R-7) MS PADMINI BARUA (R-7) ASSTT.S.G.I. FOR CAVEATOR SC, UPSC
----	--	--	---	---

ADMISSION

53	WP(C)/7515/2023 FIXED	ABUAL HUSSAIN SK Versus THE STATE OF ASSAM AND 7 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI T MAZUMDER	SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-7) MR. P K DEKA (r-7) MR. P DAIMARY (r-7) MR. R. KARIM (r-7) MR M Z RAHMAN (r-8) SC, SSA
----	--	---	--	---

ORDERS

54	Review.Pet./105/2024 IN WP(C) 1641/2016(D/O), B/O	THE STATE OF ASSAM AND ANR. Versus SHYAMAL DUTTA	MR. D SAIKIA MR. R MAZUMDAR MR. A PHUKAN	MR H GUPTA
55	Cont.Cas(C)/182/2024 FIXED	DAMODAR DAS Versus SMT. POMI BARUAH AND ANR	MR. J SARMAH	MR. R BORPUJARI (R-2) MRS DIPANJALI BORPUJARI (R-2) MR. K GOGOI (R-1) MR S DAS (R-1)
56	I.A.(Civil)/1863/2024 IN WP(C) 5941/2021(D/O), B/O in WP(C)/5941/2021	MAHENDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	GA, ASSAM SC, AG MR H K DAS (SC, GHC) SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR. A K PURKAYASTHA	25-06-2024	To	25-06-2024
14)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
15)	MR. D NANDI	25-06-2024	To	25-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
54	Bail Appln./1838/2024 B/O	MONGAL PAUL @ MODAN PAUL Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
55	Bail Appln./1844/2024 B/O	PHANINDRA KUMAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
56	Crl.Pet./711/2024 FIXED	DR. SUMATI CHANGKAKATI Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	PP, ASSAM
57	AB/1602/2024 (CONNECTED WITH ITEM NO. 40 IN THE DAILY CAUSE LIST), FIXED	BABUL SK @ BABU Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MRS M DAS MS M DAS	PP, ASSAM
BAIL HEARING (BA)				
58	Bail Appln./4205/2023 WITH CASE RECORD(SCANNED COPY), FIXED	R YARUIBO Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR F U CHOUDHURY MR. A S TAPADER	PP, ASSAM
59	Bail Appln./294/2024 WITH CASE RECORD(SCANNED COPY), FIXED	KABIR AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
60	Bail Appln./853/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAJESH LAKANDRI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
61	Bail Appln./1130/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RUPJYOTI BORDOLOI Versus THE STATE OF ASSAM AND ANR.	MR B BORA MR P S RAJA MR A B DUTTA	PP, ASSAM
62	Bail Appln./1292/2024 FIXED	CHAHAD HUSSAIN @ SAHID HUSSAIN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM
	WITH I.A.(Crl.)/595/2024 in Bail Appln./1292/2024	MRS. ASMA BEGUM Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM

63	Bail Appln./1569/2024 FIXED	THOMAS BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
64	Bail Appln./1645/2024 (CONNECTED WITH ITEM NO. 48 IN THE DAILY CAUSE LIST), FIXED	RAM SOGARATH NAYAK Versus STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM	PP, ASSAM

BAIL HEARING

65	AB/923/2024 FIXED	HEMANTA KR. GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS J U AHMED A SAIKIA MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
66	AB/1293/2024 FIXED	MONIRUL ISLAM Versus THE STATE OF ASSAM AND	MR A DASGUPTA MR J K SHARMA	MR. N ALI(R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR. A K PURKAYASTHA	25-06-2024	To	25-06-2024
14)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
15)	MR. D NANDI	25-06-2024	To	25-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
51	WP(C)/5868/2012 BY SLIP	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. Versus THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
	WITH I.A.(Civil)/1953/2024 in WP(C)/5868/2012	ADDITIONAL DISTRICT COOMMISSIONER Versus ON THE DEATH OF JOGESH CHANDRA PAUL		MR T N SRINIVASAN
52	WP(C)/1354/2014	AMULYA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.N SARMA MS.KARABI SAIKIA MS.KAKALI SAIKIA MS.A GOGOI	GA, ASSAM MRS.V L SINGH SC, REVENUE ASSTT.S.G.I.
ORDERS				
53	Review.Pet./85/2024 WP(C) 6211/2023 (D/O), FIXED	AHEDUL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MS. J DEKA MS. A TALUKDAR	SC, SEC. EDU.
54	WITH Cont.Cas(C)/782/2022	MD. AHEDUL HUSSAIN Versus BIJOYA CHOUDHURY AND 3 ORS	MS. A TALUKDAR S BORA	MR S M T CHISTIE SC, SEC. EDU.
55	WITH WP(C)/6262/2022	MD. AHEDUL HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MS. A TALUKDAR S BORA	MR. P K ROYCHOUDHURY (R-4) MR. N G KUNDU (R-4) SC, SEC. EDU.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR. A K PURKAYASTHA	25-06-2024	To	25-06-2024
14)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
15)	MR. D NANDI	25-06-2024	To	25-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH - IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
39	WP(C)/6840/2015 FIXED	HADIM JIGDONG KACHARI Versus THE STATE OF ASSAM and 3 ORS	MR.P K DAS MD.A KHAN MRN J DAS MR.A CHOUDHURY MR.R ALI	GA, ASSAM
40	WP(C)/1008/2018 FIXED	BISHNUMAYA KAFLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANIAR, SC,ELEMENTARY EDUCATION DEPT. MR A CHALIHA, SC, FINANCE SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT
41	WP(C)/2972/2020 (FOR DISMISSAL), FIXED	NURUL ISLAM TALUKDAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. R ALI MR. H A AHMED	GA, ASSAM SC, FINANCE
42	WP(C)/3362/2020 (FOR DISMISSAL), FIXED	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR. N G KUNDU	GA, ASSAM SC. FOR MISSING AUTONOMOUS COUNCIL
43	WP(C)/7257/2021 (FOR DISMISSAL), FIXED	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. J M GOGOI (R-5) SC, GMC SC, GDD
44	WITH WP(C)/2551/2019	NAZRA AHMED Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. M J BARUAH	MR. P KATAKI MRS R BEGUM MR D KALITA SC, GMC
45	WITH WP(C)/4438/2020	NUREJA BEGUM AND 2 ORS. Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. M J BARUAH	SC, GMC

BAIL HEARING (BA)

46	Bail Appln./1786/2024 WITH OFFICE NOTE, FIXED	CHAFIR ALI @ SAFIQUE ALI Versus THE STATE OF ASSAM	MR H K DAS I AMIN MR N K SARMA	PP, ASSAM
HEARING				
47	WP(C)/2404/2014 FIXED	MD. SAFIQR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR.A KHALEQUE MR.Z KHALID	GA, ASSAM
	WITH I.A.(Civil)/260/2018 in WP(C)/2404/2014	MD. SAFIQR RAHMAN BARBHUYAN Versus THE STATE OF ASSAM	MR. A KHALEQUE MR. Z KHALID	GA, ASSAM
48	WP(C)/2956/2022 CAVT. NO.04662/022, FIXED	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. M DUTTA MS S DEV	MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/2123/2022 in WP(C)/2956/2022	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH MRS. A GAYAN (R-5) SC, GMC SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR. A K PURKAYASTHA	25-06-2024	To	25-06-2024
14)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
15)	MR. D NANDI	25-06-2024	To	25-06-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR TUESDAY, THE 25TH DAY OF JUNE, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

[COURT NO: 21]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM]**

MOTION

1. BA 54/2024

BASIT UDDIN
VERSUS
THE STATE OF AP

MUK PERTIN, SENIOR
ADVOCATE
KARYOM DABI
NUKBOM PERTIN
DUSU RILLUNG
TSHERING YANGZOM
BHUTIA
MUDAND YUBBEY

PP OF AP



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR TUESDAY, THE 25TH DAY OF JUNE, 2024]

[AT 10:30 AM]

BEFORE
HON'BLE MR. JUSTICE KAUSHIK GOSWAMI

[COURT NO: 27]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**]

JUDGMENT

1. RSA 1/2024	SH. LALHRIATKIMA(L) SUBSTITUTED AND R/B SMT. LALSANGPUII VERSUS SMT. C. LALRINKIMI	MR C LALFAKZUALA MERCY LALHRIATTLUANGI MS. H. LALROSANGI	MR SAMUEL VANLALHRIATA CHHANGTE MS VALENTINA LALDINPUII MR. ZODINPUIA HNAME
---------------	--	---	---